

**FORM A  
PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulation, 2016

**FOR THE ATTENTION OF THE CREDITORS OF M/s POINTIFIC DIGITAL PRIVATE LIMITED**

RELEVANT PARTICULARS		
1	Name of corporate debtor	M/s POINTIFIC DIGITAL PRIVATE LIMITED
2	Date of incorporation of corporate debtor	28.06.2013
3	Authority under which the corporate debtor is incorporated/registered	REGISTRAR OF COMPANIES- MUMBAI
4	Corporate Identity No./Limited Liability Identification No. of corporate debtor	U22222MH2013PTC244907
5	Address of the registered office and principal office (if any) of the corporate debtor	Regd Office:- 91 Springboard Business Hub Private Limited, 74/II, C Cross Road, Opp Gate No 2, Seepz, Andheri East, Chakala MIDC, Mumbai, Maharashtra, India, 400093. Principal Office:- CTS 595 BHUKANVALA CHAMBERS, PLOT NO. B-28, 9TH FLOOR, VEERA IND.EST, VILLAGE OSHIWARA, ANDHERI, Mumbai, Maharashtra, 400053 Principal office:- 12TH FLOOR, 1204, WELLDONE TECH PARK, SOHNA ROAD, SECTOR 48, Gurugram, Haryana, 122018
6	Insolvency commencement date in respect of the corporate debtor	10.11.2023
7	Estimated date of closure of insolvency resolution process	08.05.2024 (180 days from the insolvency commencement date)
8	Name and registration number of the insolvency professional acting as interim resolution professional	KAMAL AGARWAL IBBI/IPA-001/IP-P00868/2017-18/11466
9	Address and e-mail of the insolvency professional, as registered with the Board	487/27 SCHOOL ROAD, NEAR PEERAGARHI METRO STATION, NEW DELHI- 110087 e-mail:-advocate.kamal.aggl@gmail.com
10	Address and e-mail to be used for correspondence with the interim resolution professional	487/27 SCHOOL ROAD, NEAR PEERAGARHI METRO STATION, NEW DELHI- 110087 e-mail:-cirp.pointific@gmail.com Mob:- 9811138823
11	Last date for submission of claims	24.11.2023
12	Classes of creditors, if any, under clause (b) of subsection (6A) of section 21, ascertained by the interim resolution professional	NA
13	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	NA
14	(a) Relevant Forms and (b) Details of authorized representatives are available at	Web Link:- <a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a> Physical Address – NA

Notice is hereby given that the Hon'ble National Company Law Tribunal (MUMBAI BENCH II) has ordered the commencement of a corporate insolvency resolution process of M/s POINTIFIC DIGITAL PRIVATE LIMITED on 10.11.2023 in CP(IB)111/MB/2023

The creditors of M/s POINTIFIC DIGITAL PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before 24.11.2023 to the interim resolution professional at the address mentioned against entry no 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit their claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date:- 11/11/2023

Place:- New Delhi

  
(KAMAL AGARWAL)

Interim Resolution Professional

IBBI/IPA-001/IP-P00868/2017-18/11466

Relevant forms for submission of claims may be downloaded from <https://www.ibbi.gov.in/home/downloads> Form B-Operational Creditors, Form C-Financial Creditors, Form D-Workman/ Employee, Form F- other creditors.

## FORM A PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

### FOR THE ATTENTION OF THE CREDITORS OF M/s POINTIFIC DIGITAL PRIVATE LIMITED

#### RELEVANT PARTICULARS

1. Name of Corporate Debtor	M/S POINTIFIC DIGITAL PRIVATE LIMITED
2. Date of incorporation of Corporate Debtor	28.06.2013
3. Authority under which Corporate Debtor is incorporated/registered	REGISTRAR OF COMPANIES-MUMBAI
4. Corporate Identity Number of Corporate Debtor	U22222MH2013PTC244907
5. Address of Registered Office and Principal Office (if any) of the Corporate Debtor	Regd Office:-91 Springboard Business Hub Private Limited, 74/II, C Cross Road, Opp Gate No 2, Seepz Andheri East, Chakala MIDC, Mumbai, Maharashtra, India, 400093. Principal Office:-CTS 595 BHUKANVALA CHAMBERS, PLOT NO. B-28, 9TH FLOOR, VEERA IND. EST, VILLAGE OSHIWARA, ANDHERI, Mumbai, Maharashtra, 400053 Principal office:-12TH FLOOR, 1204, WELLDONE TECH PARK, SOHNA ROAD, SECTOR 48, Gurugram, Haryana, 122018
6. Insolvency Commencement Date in respect of the Corporate Debtor	10.11.2023
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8. Name and registration number of the Insolvency Professional acting as interim resolution professional	KAMAL AGARWAL IBBIIPA-001/IP-P00868/2017-18/11466
9. Address and e-mail of the interim resolution professional, as registered with the Board	487/27 SCHOOL ROAD, NEAR PEERAGARHI METRO STATION, NEW DELHI- 110087 e-mail-advocate.kamal.aggl@gmail.com
10. Address and e-mail to be used for correspondence with the Interim Resolution Professional	487/27 SCHOOL ROAD, NEAR PEERAGARHI METRO STATION, NEW DELHI- 110087 e-mail-cirp.pointific@gmail.com Mob- 9811138823
11. Last date for submission of claims	24.11.2023
12. Classes of creditors, if any, under clause (b) of sub section (6A) of section 21, ascertained by the Interim Resolution Professional	NA
13. Name of Insolvency Professionals identified to act as Authorized Representative of Creditors in a class (Three names for each class)	NA
14. (a) Relevant Forms and (b) Details of Authorized Representatives are available at:	Web Link:- <a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a> Physical Address NA

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Submission of false or misleading proofs of claim shall attract penalties.

Sd/-  
**(KAMAL AGARWAL)**

Date:-11/11/2023  
Place:- New Delhi

Interim Resolution Professional  
IBBIIPA-001/IP-P00868/2017-18/11466

Relevant forms for submission of claims may be downloaded from <https://www.ibbi.gov.in/home/downloads> Form B-Operational Creditors, Form C-Financial Creditors, Form D-Workman/ Employee, Form F-other creditors.

Mumbai Edition





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(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)*

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M/s POINTIFIC DIGITAL PRIVATE LIMITED**

**RELEVANT PARTICULARS**

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9.	Address and e-mail of the interim resolution professional, as registered with the Board	487/27 SCHOOL ROAD, NEAR PEERAGARHI METRO STATION, NEW DELHI- 110087 e-mail:-advocate.kamal.agg@gmail.com
10.	Address and e-mail to be used for correspondence with the Interim Resolution Professional	487/27 SCHOOL ROAD, NEAR PEERAGARHI METRO STATION, NEW DELHI- 110087 e-mail:-cip.pointific@gmail.com Mob:- 9811138823
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Date:-11/11/2023

Place:- New Delhi

Sd/-  
**(KAMAL AGARWAL)**

Interim Resolution Professional  
IBBI/PA-001/IP-P00868/2017-18/11466

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Delhi/NCR/Gurugram Edition



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[ भारतीय दिवाला और शोधन अक्षमता बोर्ड ( कार्पोरेट व्यक्तियों के लिए शोधन अक्षमता समाधान प्रक्रिया) विनियमावली, 2016 के विनियम 6 के अधीन ]  
प्वार्टिफिक डिजिटल प्राइवेट लिमिटेड के लेनदारों के ध्यानार्थ

**सुसगत विज्ञाप्यता**

1.	कार्पोरेट-देनदार का नाम	प्वार्टिफिक डिजिटल प्राइवेट लिमिटेड
2.	कार्पोरेट-देनदार के निगमन की तिथि	28.06.2013
3.	प्राधिकृत अधिकारी-अधीन कार्पोरेट-देनदार निर्गमित/पंजीकृत है	रजिस्ट्रार ऑफ कम्पनीज-मुंबई
4.	कार्पोरेट-देनदार की कार्पोरेट पहचान संख्या/सीमांत पहचान पहचान संख्या	U22222MH2013PTC244907
5.	कार्पोरेट-देनदार के पंजीकृत कार्यालय तथा प्रधान कार्यालय (यदि कोई हो) का पता	पंजीकृत कार्यालय:-91-सिख्रंगबोर्ड-बिजनेस-हब-प्राइवेट-लिमिटेड, 74.11, सी क्रॉस रोड, गेट नंबर 2 के सामने, सी-प्ल, अंधेरी ईस्ट, पकला एमआईडीसी, मुंबई, महाराष्ट्र, भारत,400093। प्रधान कार्यालय:-सीटीएस 595 भुवनवाला पैवर्स, फ्लॉट नं. सी-28,9वीं मंजिल, घोरा इंडस्ट्रियल एस्टेट, नाथ ओशियावा, अंधेरी, मुंबई, महाराष्ट्र, 400053 प्रधान कार्यालय:-12वीं मंजिल, 1204, वेलडॉन टेक पार्क, सोहन रोड, सेक्टर48, गुरुग्राम, हरियाणा, 122018
6.	कार्पोरेट-देनदार के सम्बन्ध में ऋण-शोधन अक्षमता आरंभन की तिथि	10.11.2023
7.	ऋण शोधन अक्षमता समाधान प्रक्रिया के समापन की पूर्वानुमानित तिथि	08.06.2024 (शोधन अक्षमता प्रारम्भ होने की तिथि से 180 दिन)
8.	अन्तरिम-समाधान प्रोफेशनल के रूप में कार्यरत ऋण शोधन अक्षमता प्रोफेशनल का नाम और रजिस्ट्रेशन नम्बर	कमल अग्रवाल IBBI/IPA-001/IP-P00868/2017-18/11466
9.	अन्तरिम-समाधान प्रोफेशनल का पता और ई-मेल, जैसा कि बोर्ड में पंजीकृत है।	487/27 स्कूल रोड, पीठागढ़ी मेट्रो स्टेशन के पास, नई दिल्ली-110087 ईमेल:-advocate.kamal.aggi@gmail.com
10.	अन्तरिम समाधान प्रोफेशनल का पता और ई-मेल	487/27 स्कूल रोड, पीठागढ़ी मेट्रो स्टेशन के पास, नई दिल्ली-110087 ई-मेल :-cirp.pointific@gmail.com मोबाइल : 9811138823
11.	दावा प्रस्तुत करने हेतु अन्तिम तिथि	24.11.2023
12.	अन्तरिम-समाधान प्रोफेशनल द्वारा धारा 21 की उप-धारा (6क) के कर्जों (ख) के तहत अधिनियमित लेनदारों की श्रेणियाँ, यदि कोई हो	अप्रवोग्य
13.	किसी श्रेणी में लेनदारों के अधिभूत प्रतिनिधि के रूप में कार्य करने हेतु किन्हीं ऋण शोधन अक्षमता प्रोफेशनल के नाम (प्रत्येक श्रेणी के लिए तीन नाम)	अप्रवोग्य
14.	(क) सम्बन्धित प्रपत्र और (ख) अधिभूत प्रतिनिधियों के नियुक्त पत्तय है :	वेब लिंक : <a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a> भौतिक पता : अप्रवोग्य

एतद्वारा सूचना दी जाती है कि माननीय राष्ट्रीय कम्पनी रिजिस्ट्रार (मुम्बई पीठ) ने सीपी(आईबी) 111/एमबी/2023 में प्वार्टिफिक डिजिटल प्राइवेट लिमिटेड के विरुद्ध 10.11.2023 को कार्पोरेट शोधन अक्षमता समाधान प्रक्रिया आरम्भ करने का आदेश दिया।

प्वार्टिफिक डिजिटल प्राइवेट लिमिटेड के लेनदारों से एतद्वारा अपने दावों का प्रमाण 24.11.2023 को अथवा इससे पूर्व अन्तरिम समाधान प्रोफेशनल के समक्ष ऊपर प्रविष्टि 10 के समक्ष वर्णित पते पर प्रस्तुत करने के लिए कहा जाता है। वितीय लेनदारों को अपने दावों का प्रमाण केवल इलेक्ट्रॉनिक साधनों द्वारा प्रस्तुत करना होगा। अन्य सभी लेनदार अपने दावों का प्रमाण दस्ती (व्यक्तिगत रूप से), डाक द्वारा अथवा इलेक्ट्रॉनिक साधनों द्वारा प्रस्तुत कर सकते हैं। दावे के फर्जी अथवा भ्रामक प्रमाण की प्रस्तुति दण्डनीय होगी।

ह./-  
(कमल अग्रवाल)  
अन्तरिम समाधान प्रोफेशनल  
प्वार्टिफिक डिजिटल प्राइवेट लिमिटेड के मामले में  
IBBI/IPA-001/IP-P00868/2017-18/11466  
दावे प्रस्तुत करने के लिए आसानीक फॉर्म <https://www.ibbi.gov.in/en/home/downloads> से डाउनलोड किए जा सकते हैं।, फॉर्म बी-प्रचालनात्मक क्रेडिटर्स, फॉर्म सी-वितीय लेनदार, फॉर्म डी-कामगार/कर्मचारी। फॉर्म एफ-अन्य लेनदार।

Delhi/NCR/Gurugram Edition

**सर्किल सस्त्र : गाजियाबाद,**  
केजे-13, कवि नगर, गाजियाबाद 201001,  
8295961765, 8283810870 ई-मेल आईडी : [cs8228@pnb.co.in](mailto:cs8228@pnb.co.in)